O.I.H.

GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 4220 ANSWERED ON 29/03/2022

PMGSY IN MAHARASTRA

4220. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has allocated funds for the construction of roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in Maharashtra especially in Sindhudurg district;
- (b) if so, the funds allocated since 1st January, 2019 till date especially for Konshi-Dabhil Gram Panchayat of Sindhudurg district;
- (c) whether the construction of Konshi-Dabhil road in Konshi-Dabhil Gram Panchayat of Sindhudurg district has been completed with the sanctioned funds under the PMGSY, if so, the details thereof and if not the reasons therefor; and
- (d) the reasons for the delay and the persons responsible for the same?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) & (b) 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. As per programme guidelines, the unit of this programme is a habitation and not a Gram Panchayat. The fund for implementation of the scheme is released by the Ministry to the state as whole. Further release of funds to the programme implementation units (PIUs) at the district level is done by the respective state depending on the expenditure to be done. Programme funds under PMGSY are released on the basis of certain documents, as specified in the Programme Guidelines and as intimated from time to time by the Ministry, which the States are required to submit along with their demand/proposal for release of funds. The allocation of funds to the State for implementation of PMGSY depends, inter-alia, on works in hand, execution capacity of the State and unspent balance of previous year(s) available with the State. The block-wise and district wise list of road sanctioned, completed and ongoing projects can be accessed at programme website: www.omms.nic.in => proposals => state wise list of roads.

The amount released to and the expenditure incurred including state share by the State of Maharashtra during last three years and current year is given below:-

Financial Year	Amount Released	Expenditure* Including
	(Rs. in crore)	state share (Rs. in crore)
2018-19	6.75	204.00
2019-20	150	207.12
2020-21	0	212.09
2021-22 (as on 23.03.2022)	0	311.42

^(*) Expenditure done from the balance funds from previous years.

Expenditure incurred by the District Sindhudurg including state share during last three years and current year is given below:-

Financial Year	Expenditure Including state	
	share (Rs. in crore)	
2018-19	0.70	
2019-20	1.79	
2020-21	3.40	
2021-22 (as on 23.03.2022)	3.31	

(c) & (d) As informed by the state government, Konshi-Dabhil road in Konshi-Dabhil Gram Panchayat of Sindhudurg district has not been constructed under PMGSY.
